

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.4496  
TO BE ANSWERED ON 22.03.2018**

**GRATUITOUS LOAD SHEDDING**

**4496. SHRI B. VINOD KUMAR:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the details on the number of cases of gratuitous load shedding by discoms when there wasn't a technical glitch involved during the last five years;**
- (b) whether the Government is taking any measures to prevent such load shedding to ensure uninterrupted service to the consumers in the near future; and**
- (c) if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY**

**( SHRI R. K. SINGH )**

**(a): The supply of electricity to various consumers falls under the purview of the respective distribution licensee and it is the responsibility of distribution licensees to provide reliable & quality power supply to all the consumers in their area of operation. Respective State Electricity Regulatory Commissions (SERCs) monitor the performance of the utilities and have also notified standard of performance for monitoring the performance of Power Distribution Companies (DISCOMs).**

**Details of load shedding by DISCOMs are not monitored by Central Electricity Authority.**

**(b) & (c) : State Governments and Government of Union Territories have agreed to provide 24x7 power supply for all from 1<sup>st</sup> April, 2019. Government of India supports them, through different schemes including, Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Ujwal DISCOM Assurance Yojana (UDAY), Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) and Integrated Power Development Scheme (IPDS).**

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